

Annexure 5

Name of the Corporate debtor: M/s. Bil Energy Systems Limited ; Date of commencement of liquidation: 04.12.2023 and appointment or amended on 04.12.2023; List of stakeholders as on :18.11.2024

List of operational creditors (Government Dues)

S No	Department	Government	Identification No	Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	% share in total amount of claims admitted					
1	Additional Director General of Foreign Trade		1	30-01-24	56,86,51,694.00	56,86,51,694.00	Form B	NO	-	13.92	-	-	-	-	
2	Dy.Comm.of Sales Tax (MUM-VAT-203)		2	0	16,95,80,896.00	16,95,80,896.00	Form C	NO	-	4.15					
3	State Sales Tax officer, (MUM-VAT-C-401)		3	0	49,51,140.00	49,51,140.00	Form C	NO	-	0.12					
4	Income tax Department		4	0	3,46,57,490.00	3,46,57,490.00	Form C	NO		0.85					
5	The commissioner of Customs,NS-II, JNCH, Nhava Sheva		5	0	1,42,07,006.00	1,42,07,006.00	Form C	NO		0.35					
	Sub Total				79,20,48,226	79,20,48,226				19.39			-	-	